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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.53/ BB/ 2017	-	For hearing	Rule-9 of IB.	Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Srinatha P 9480584358	Counsel for operational creditor	
	Nagesha Kumar	Corporate Debtor	

Counsel for petitioner is present. He reported ready. Counsel for respondent is also present. He requested adjournment.

List it on 23.02.2018 finally.


MEMBER (T)


MEMBER (J)